

कार्यालय जिला एवं सेशन न्यायाधीश, बीकानेर

क्रमांक 6070

दिनांक 27/8/2020

माननीय राजस्थान उच्च न्यायालय का पत्र संख्या Gen/XIX/Misc/2020/1100 dt, 27-08-2020 निम्नांकित को सूचनार्थ, पालनार्थ, आवश्यक कार्यवाही हेतु प्रेषित है -

1. सेशन न्यायाधीश, भ्रष्टाचार निवारण मामलात्, बीकानेर।
2. न्यायालय मोटरयान दुर्घटना दावाधिकरण, बीकानेर।
3. पारिवारिक न्यायालय सं. 1/सं. 2/सं 3, बीकानेर।
4. अपर जिला एवं सेशन न्यायाधीश सं. 1/2/3/4/5/6/7, बीकानेर/कैम्प कोर्ट, डूंगरगढ़।
5. अपर सेशन न्यायाधीश, (महिला उत्पीड़न प्रकरण), बीकानेर।
6. विशिष्ट न्यायाधीश, अनु.जाति/अनु.जनजाति/(अ.नि.प्र.) बीकानेर।
7. विशिष्ट न्यायाधीश, पोक्सो, बीकानेर।
8. सचिव, जिला विधिक सेवा प्राधिकरण, बीकानेर
9. मुख्य न्यायिक मजि. बीकानेर।
10. अति. मुख्य न्यायिक मजि. सं. 1/2/3/4, बीकानेर।
11. प्रधान मजिस्ट्रेट, किशोर न्याय बोर्ड, बीकानेर।
12. अति. मुख्य न्यायिक मजि., पीसीपीएनडीटी एक्ट कैसेज, बीकानेर।
13. अति. मुख्य न्यायिक मजि., (रेलवे), बीकानेर।
14. अति. मुख्य न्यायिक मजि., (किराया अधिकरण), बीकानेर
15. अति. मुख्य न्यायिक मजिस्ट्रेट नोखा/लूणकरणसर/डूंगरगढ़ को प्रेषित कर लेख है कि उक्त पत्र की एक प्रति अध्यक्ष, बार एसोसिएशन, नोखा/लूणकरणसर/डूंगरगढ़ को उपलब्ध करावें।
16. सिविल न्यायाधीश एवं न्यायिक मजि. बीकानेर/सं. 3, बीकानेर
17. सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट, कोलायत/खाजूवाला को प्रेषित कर लेख है कि उक्त पत्र की एक प्रति अध्यक्ष, बार एसोसिएशन, कोलायत/खाजूवाला को उपलब्ध करावें।
18. अति. सिविल न्यायाधीश, सं. 1/2/3, बीकानेर।
19. विशिष्ट न्यायिक मजि., एन.आई एक्ट प्रकरण सं. 1/2/3, बीकानेर।
20. न्यायाधिकारी ग्राम न्यायालय बीकानेर/कोलायत,
21. रीडर, जिला एवं सेशन न्यायालय, बीकानेर
22. कोर्ट मैनेजर, जिला एवं सेशन न्यायालय, बीकानेर
23. अध्यक्ष, बार एसोसिएशन, बीकानेर
24. लोक अभियोजक, बीकानेर
25. सहायक निदेशक, अभियोजन विभाग, बीकानेर
26. सिस्टम ऑफिसर, जिला एवं सेशन न्यायालय, बीकानेर को प्रेषित कर लेख है कि उक्त वर्णित समस्त को जरिये ईमेल प्रेषित करें एवं न्यायालय की वेबसाईट पर अपलोड करें।

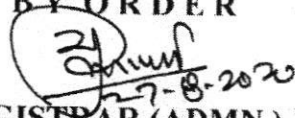
27-08-2020
जिला एवं सेशन न्यायाधीश,
बीकानेर
Blank

RAJASTHAN HIGH COURT, JODHPUR
NOTICE

No.E.V./07/2020

Dated 27/08/2020

The Rajasthan High Court, Jodhpur with its Bench at Jaipur and all Subordinate Courts shall remain closed on Thursday, the 27th of August, 2020 on account of sad demise of Hon'ble Dr. Justice A.R. Lakshmanan, Former Chief Justice of Rajasthan High Court.

BY ORDER

27-8-2020
REGISTRAR (ADMN.)

No. Gen/XIX/Misc/2020/1100

Dated 27/08/2020

Copy forwarded to the following for information and necessary action.

1. The Principal Secretary to Govt., Law Department-cum-Legal Remembrance, Raj., Jaipur.
2. The Registrar General, Rajasthan High Court, Jodhpur.
3. The Registrar (Vigilance)/(Admn.)/(Rules)/(Classi.)/(Exam.) / Officer on Special Duty.
4. (F & I)/Officer on Special Duty, Rajasthan High Court, Jodhpur.
5. The Registrar (Admn.)/(Vigilance)/(Writs)/(Classi.), Rajasthan High Court, Jaipur Bench, Jaipur.
6. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
7. All the District & Sessions Judges with request to circulate the same amongst all the Presiding Officers of the Courts Subordinate to them.
8. The Special Judge, C.B.I./Family Court/District Consumer Forum/N.D.P.S./A.C.D., Jodhpur
9. The Judge, Special Court for Protection of Children From Sexual Offences Act, 2012 & Commission for Protection of Child Right Act, 2005, Jodhpur/Commercial Court, Jodhpur.
10. The Judge, Industrial Tribunal-cum-MACT/EC Act Cases, Jodhpur.
11. The Registrar, Central Administrative Tribunal, Jodhpur
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. The Advocate General/ all Additional Advocate Generals, Jodhpur.
14. Government Advocate Office, Jodhpur.
15. The Chairman/Vice Chairman/Member/Secretary, Bar Council of Rajasthan, Jodhpur
16. The Joint Secretary, Raj. State Legal Service Authority, Jodhpur.
17. The Secretary, RHC Legal Service Committee, Jodhpur.
18. The President, Raj. High Court Advocates' Association, Jodhpur.
19. The President, Raj. High Court Lawyers' Association, Jodhpur.
20. The Registrar (Judl.)/All Sr. Deputy Registrars/ All Dy. Registrars, RHC, Jodhpur/Jaipur.
21. All Assistant Registrars/All Courts Masters /Sr. A.O./Sr. Librarian/Court Officer/Admn. Officers Judicial/A.A.O's, Rajasthan High Court, Jodhpur/Jaipur
22. Official Liquidator, B/75-A, Rajendra Marg, Jaipur
23. The Editor, ILR, Rajasthan Series, Raj. High Court, Jodhpur.
24. Notice Board.


27-8-2020
REGISTRAR (ADMN.)

Copy also forwarded to the following with request to place the same before His / Her Lordship for kind perusal.

- 1 The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- 2 All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.


27-8-2020
REGISTRAR (ADMN.)